

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
(SM APPEAL BRANCH)

Dated:-14//03/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 14/03/2017 stands adjourned and the next date of hearing will be notified in due course alongwith the adjournment notice.

By order

  
Deputy Registrar(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.

  
Technical Officer  
(SM)